

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.2 in CIVIL APPEAL NO(s). 8098 OF 2004

BINAPANI PAUL

Appellant (s)

VERSUS

PRATIMA GHOSH & ORS.

Respondent(s)

(For early hearing) (With office report)

Date: 09/01/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s) Mr. P.N. Puri, Adv.

Mr. Sudershan Goel, Adv.

Mr. Rauf Rahim, Adv.

For Respondent(s) Mr. Tara Chandra Sharma, Adv.

Ms. Neelam Sharma, Adv.

Mr. Abhijat P. Medh, Adv.

UPON hearing counsel the Court made the following

O R D E R

No orders.

(P.D. Balodi)

Court Master

(V.P. Tyagi)

Court Master